

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. No. 16/129(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.09.2017

NAME OF THE COMPANY: M/s BLP Energy Pvt. Ltd.

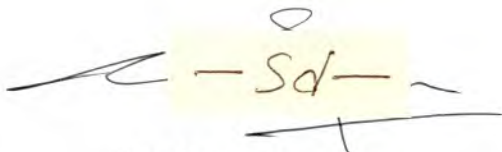
SECTION OF THE COMPANIES ACT: 441

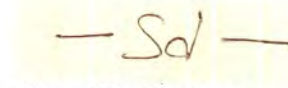
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Mohit Chaurasia, Advocate

ORDER

For Orders


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)